

(ख) यदि हाँ, तो इस समिति ने क्या मुख्य सिफारिशों की हैं; और इसके बारे में सरकार की क्या प्रतिक्रिया है ?

संसदीय-कार्य विभाग और नौबहन तथा परिवहन मन्त्रालय में उपमंत्री (श्री इकवाल सिंह) : (क) और (ख). समिति ने अभी अपना कार्य पूरा नहीं किया है। उनकी रिपोर्ट की प्रतीक्षा की जा रही है ?

Law and Order in Delhi

3043. SHRI CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that on the 8th January, 1969, a foreign couple was relieved of cash near the Airlines Office, New Delhi;

(b) whether it is also a fact that on the 24th October, 1968 four armed men raided a house in the staff colony on the T.B. Hospital, Mehrauli and decamped with gold ornaments and cash ; and

(c) if so, the steps being taken to stop the deteriorating conditions of law and order situation in the Capital ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDHYA CHARAN SHUKLA) : (a) A report was lodged with the Delhi Police that a foreign couple was relieved of cash on Jan Path on 6th January, 1969. The case is under investigation.

(b) A report was lodged with the Delhi Police that on the night between 23rd/24th December, 1968, four armed men raided a house in the staff colony on the T.B. Hospital, Mehrauli and decamped with gold ornaments and cash. The case is under investigation.

(c) The crime situation in Delhi is reviewed from time to time and necessary preventive and other measures are taken by the Administration in accordance with law. Known bad characters are kept under surveillance and patrolling is intensified in affected areas.

Departmental Promotion Committee in Education Ministry

3044. SHRI S. C. SAMANTA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) since when the Departmental Pro-

motion Committee for Gazetted Officers in the Technical Division of his Ministry has not met and for what reasons ;

(b) at what frequency the said Committee is required to meet ;

(c) what is the number of Gazetted Officers whose interests have been affected or jeopardised because of the Committee having not met ; and

(d) the reasons for not taking any action for either activating the Committee or making any other arrangements for regularising Departmental Promotions as and when they are due ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) :

(a) The last meeting of the Departmental Promotion Committee (Senior) was held on the 28th November, 1968, and that of the Departmental Promotion Committee (Junior) on the 11th September, 1962. The reason for not convening the meeting of the Departmental Promotion Committee (Junior) subsequently is that some proposals to modify the Recruitment Rules for the post of Assistant Education Officer (Technical) have been under consideration.

(b) According to the latest instructions issued by the Ministry of Home Affairs, a select list should be valid for one year and, in any case, the select list should cease to be in force on the expiry of a period of one year and six months or when a fresh list is prepared whichever is earlier. The meeting of the Departmental Promotion Committee should thus normally be held once every year.

(c) One.

(d) Due to administrative reasons, the meetings of the Departmental Promotions Committees could not be held as often as was necessary. However, steps are being taken to ensure that in future the meetings of the Departmental Promotion Committees are held at regular intervals of about a year.

बैज्ञानिक तथा पारिभाषिक शब्दावली आयोग

3045. श्री रणजीत सिंह :

श्री जगन्नाथ राव जोशी :

श्री सुरज भान :

श्री नारायण स्वकम वर्मा :

श्री अटल बिहारी वाजपेयी :

क्या शिक्षा तथा युवक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) वैज्ञानिक तथा पारिभाषिक शब्दावली आयोग पर अब तक कितना व्यय किया गया है, इस आयोग द्वारा प्रकाशित पुस्तकों के नाम क्या हैं तथा उनकी बिक्री से कितनी राशि प्राप्त हुई और ;

(ख) भविष्य में इस आयोग द्वारा किस प्रकार के प्रकाशन निकालने का विचार है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त बर्षन) : (क) शायद माननीय सदस्यों का आशय आयोग द्वारा अपने प्रकाशनों पर किये गये खर्च से है। उस आधार पर एक विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया देखिये संख्या LT—340/69]

(ख) आयोग की योजनाएं ऐसे कुछ विषयों शब्द कोष परिभाषात्मक शब्दकोष श्रेण्य ग्रंथ के अनुदान आदि का प्रकाशित करने की हैं, जिनको हमारे विश्वविद्यालय शायद इस समय हाथ में लेने की स्थिति में न हों। किन्तु भविष्य के कार्यक्रम के बारे में कोई अन्तिम निर्णय अभी तक नहीं लिया गया है। क्यों कि यह अभी तक विचाराधीन है।

Revision of Air-Fares and Freight Rates

3046. SHRI GADILINGANA GOWD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Air India/Indian Airlines are contemplating to revise the air-fare/freight rates ; and

(b) if so, the details thereof and the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) There is no such proposal at present, except for promotional fares by Air-India, subject to I.A.T.A. Regulations.

(b) Does not arise.

Indian Students Studying in Foreign Countries

3047. SHRI GADILINGANA GOWD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the State-wise number of Indian students in foreign countries, country-wise, and the subjects in which they are specialising ;

(b) the number of such students who have over-stayed abroad ;

(c) the reasons for their overstay ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) A statement of Indian students abroad, country-wise and subject-wise is laid on the Table of the Sabha. [Placed in Library. See No LT-341/69]. State-wise break-up is not available.

(b) and (c). Information is not available.

Pak Nationals in Andhra Pradesh

3048. SHRI GADILINGANA GOWD: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Pakistani nationals who have settled in the State of Andhra Pradesh during the last five years ;

(b) the number of persons out of them who have extended their period of stay ;

(c) the number of persons out of them who have returned to Pakistan ; and

(d) the number out of them to whom notices have been issued ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). The number of Pakistani nationals who came to Andhra Pradesh during the five years from 1964 to 1968 was 6402. Of them, 5 were granted settlement facilities, 254 were granted extension of stay, 5994 returned to Pakistan and 43 were served with quit notices. Of the 43 persons, who were served with quit notices, 9 returned to Pakistan on service of such notices, 33 were deported and the remaining 1 filed a writ petition which pending in the High Court.